

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. IA 1522/2020- 60(5) IA 1562/2020- 60(5) IA 359/2022- 42
IA 415/2022- 42 IA 2652/2021 IA 2258/2023 IA 3434/2023
MA 3833/2019 IA 272/2020 IA 834/2020- 60(5)
Company Appeal/19/2022 IA 27/2022 IA 260/2023 IA 347/2023
Contempt Petition/10/2023 IA 974/2023 IA 2633/2021
IA 2647/20223 IA 2777/2023 In C.P.(IB)/1832(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

NAME OF THE PARTIES: - IA 1522/2020 Abhijit Guhathakurtha
V/s

Registrar of Companies Mumbai

IA 1562/2020 Abhijit Guhathakurtha

IA 359/2022 Assistant Commissioner

V/s

**Abhijit Guhathakurta Liquidator For
EPC Constructions Ltd.**

**IA 415/2022 MATIX FERTILIZERS
AND CHEMICALS LIMITED**

V/s

ABHIJIT GUHATHAKURTA

**IA 2652/2021 Steel Authority of India
Limited**

V/s

Mr. Abhijit Guhathakurta

**IA 2258/2023 Sri Vijetha Engineers &
Infrastructure Private Limited**

V/s

Shri Abhijeet Guhatha Kurta

**IA 3434/2023 Abhijit Guhathakurta
Liquidator For M/S EPC Constructions
India Limited**

V/s

Nayara Energy Limited

IA 272/2020 Abhijit Guhathakurta

**IA 834/2020 Abhijit Guhathakurta
Company Appeal/19/2022
Department of State Tax Through the
Assistant Commissioner of State Tax
Mum-Vat-D-829**

V/s

**Essar Projects (India) Limited
IA 27/2022 Arkay Logistics Limited**

V/s

**Mr. Abhijit Guhathakurta
IA 260/2023 Essar Power Gujarat
Limited**

V/s

**Mr. Abhijit Guhathakurta Liquidator of
EPC Constructions India Ltd
IA 347/2023 Corrtch International
Limited**

V/s

**EPC Constructions India Ltd.
Contempt Petition/10/2023 Abhijit
Guhathakurta**

V/s

**Essar Power Gujarat Ltd
IA 974/2023 Abhijit Guhathakurta
Liquidator Of M/S Epc Constructions**

V/s

Freight Wings Pvt Ltd

IA 2633/2021 Abhijit Guhathakurtha

IA 2777/2023 Abhijit Guhathakurta

V/s

**Freight Wings Private Limited
IN THE MATTER OF
IDBI Bank Limited.**

V/s

EPC Constructions India Limited

**Section: 60(5) 74 IBC/ U/s 60 (5) (a) & (c) of IBC /u/s. 25(j), 43, 44,
45, 46, 48 and 49 read with section 66 of the Code U/s 7 of (IBC)**

ORDER

IA.No.974/2023, IA.No.2647/2023, IA.No.2777/2023 and

IA.No.2633/2021: - Sr. Adv. Mr. Gaurav Joshi a/w Adv. Shriraj Khambete appeared for the Liquidator. Adv. Rohit Gupta a/w Adv. Prerana Wagh and adv. Shivam Bhagwati appeared for the applicant in IA.No.2647/2023 and Respondent in IA.No.974/2023. Adv. Pragati Yadav appeared for the Respondent No.2 and 3 in IA.No.2633/2021. List this matter on **04.10.2023**.

IA.No.834/2020: - Adv. Prakash Shinde a/w Adv. Ruchita Jain appeared for the Respondent in IA.1562/2020, IA.834/2020. Adv. Dhanashree Hublikar appeared for the Respondent No.3 in IA.834/2020. Counsel for the Respondent seeks time to file reply, time granted. Let the reply be filed within a period of four weeks by serving an advance copy of the reply to the counsel for the applicant. List this matter on **16.10.2023**.

IA.No.3434/2023: - Adv. Shriraj Khambete appeared for the Liquidator. Adv. Rakesh Kapoor appeared for the Respondent. Counsel for the Liquidator states that he does not want to press the IA. In view of the above statement, the **IA.No.3434/2023 is dismissed as withdrawn**.

IA.No.359/2022, IA.No.415/2022, IA.No.2652/2021 and IA.No.2258/2023: - Adv. Durgaprasad Poojari appeared for the applicant in IA.415/2022. Adv. Maya Majumdar appeared for the applicant in IA.359/2021. Adv. Surekha Yadav a/w Adv. Avinash Khanolkar appeared for the applicant in IA.2258/2022. List this matter on **10.10.2023.**

MA.No.3833/2019, IA.No.272/2020, Company Appeal/19/2022, IA.No.260/2023, IA.No.347/2023, Contempt Petition/10/2023, IA. No1522/2020, IA.No.1562/2020: - Adv. Eshaan Saroop i/b Adv A. R. Gupta appeared for the applicant in IA.347/2023. Adv. Sonal Darbar i/b Adv. Amar Mishra appeared for the applicant in Company Appeal/19/2022. Adv. Gaurav Shrawat appeared for the applicant in IA.260/2023. Adv. Gaurav Shrawat a/w Adv. Meet Pandya appeared for the Respondent in Contempt Petition/10/2023. Adv. Shyam Kapadia appeared for the Respondent in IA.272/2022. Adv. Prakash Shinde a/w Adv. Ruchita Jain appeared for the Respondent in IA.1562/2020, IA.834/2020. List this matter on **16.10.2023.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)